

RAJASTHAN HIGH COURT

STANDING ORDER

No.10/S.O./2020

Date:15.06.2020

It has been observed that the instructions issued vide this Office Circular No.01/P.I./2018, dated 31.01.2018 are not being scrupulously followed and the Judicial Officers and the Court staff are accessing social media during office hours, which is not only affecting the working but also diminishing the dignity and reputation of the entire system.

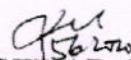
It has also been observed that the Judicial Officers and the Court staff are forwarding, liking, disliking and commenting upon the posts which are not only scandalous and derogatory but sensational also. They express opinion in social media on the matters to which they have no concern whatsoever. The policies of the Government and the High Court Administration are also being commented upon. Besides it, the official communications are also being forwarded unauthorizedly on social media platforms which amount to a breach of official confidentiality.

This practice tantamounts to misconduct under the provisions of the Rajasthan Civil Services (Conduct) Rules, 1971 and attracts suitable disciplinary action.

It is, therefore, enjoined upon all the Judicial Officers and the Court staff of the Hon'ble High Court and the Subordinate Courts/Tribunals/Special Courts, to make use of the internet and social media responsibly and also to desist from forwarding, liking, disliking and commenting upon any posts which are against the policies of the Government/High Court Administration. No official communication shall be forwarded on social media by the Judicial Officers and the staff except when it is required by them as a part of bona fide discharge of his/her official duty.

For non-compliance of these instructions, stern action shall be taken against the erring officers/officials.

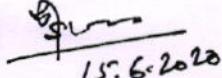
BY ORDER


REGISTRAR GENERAL

No.Gen/XV/01/2020/3557

Date: 15.06.2020

1. Registrar cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. P.S. to All the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
3. Registrar General, Rajasthan High Court.
4. Registrar (Admn.) Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur
5. All Registrars/OSD Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur and Registrar (H.Q. at New Delhi), Bikaner House, Shahjahan Road, New Delhi
6. The Director, Rajasthan State Judicial Academy, Jodhpur.
7. All the District and Sessions Judges with the direction to circulate the same to all the Presiding Officers of Subordinate Courts/Special Courts/ Tribunals functioning in judgeship for necessary compliance.
8. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
9. All Joint Registrars/Deputy Registrars/Senior Librarian/ Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur.
10. All Administrative Officers Judicial/A.A.Os/ Court Masters/Stamp Reporters, Rajasthan High Court , Jodhpur/Jaipur Bench, Jaipur.
11. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


15.6.2020
REGISTRAR(ADMN.)